

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH,
• ALLAHABAD •

Dated : Allahabad this the 18th day of December, 1995.

QUORUM : Hon. Mr. S. Das Gupta, Member-A
Hon. Mr. T. L. Verma, Member-J

Original Application No. 1798 of 1994.

Chauthi Ram S/o. late Satdeo Ram,
R/o. Railway Quarter No. 694-A, Loco Colony,
Allahabad. Applicant.

(By Advocate Sri S.H. Khan, Sri P.K. Kashyap)

Versus

1. Union of India, through Divisional Railway Manager,
Northern Railway, Allahabad.
2. Senior Divisional Personnel Officer,
Northern Railway, Allahabad.

..... Respondents.

ORDER (Oral)

(By Hon. Mr. S. Das Gupta,)
A.M.

The grievance of the applicant is that while his juniors were promoted, to the Grade Rs. 455-700 as a result of upgradation of the post due to restructuring of certain Group 'C' and 'D' Cadres, he was ignored. Subsequently these persons were promoted to the grade of Rs. 700-900/- . It appears that the applicant was also promoted to the grade of Rs. 455-700 with effect from 31.5.1985 and to the grade of Rs. 700-900/- with effect from 21.4.1986. He is now seeking relief of promotion retrospectively to the grade of Rs. 2375-3500/- vide letter No. 757-E/38 -XII (EB) dated 4.9.94 when his juniors have

..... 2/-

been promoted. It is clear that the so called juniors have superseded him at the level of Station Master as far as back on 1.8.1982 and subsequent upgradation of these persons ahead of the applicant was a consequence of his supersession in 1982 itself. The application is therefore, highly time-barred and no argument has been advanced so far as to how this application shall be maintainable, we do not consider it appropriate to interfere in this matter.

2. The application is dismissed as time-barred.


Member-(J)


Member-(A)

Pandey/-